



**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

14/02/2019

C.P./260/38/2016 DHARMENDRA SAHU

O.A./260/980/2013 -V/S-

FOR FURTHER ORDERS A TRIPATHY

ITEM NO: 16

FOR APPLICANTS(S) Adv. : G.K.BEHERA

FOR RESPONDENTS(S) Adv.:

Notes of The Registry	Order of The Tribunal
	<p>Learned counsel for the petitioner submitted that the orders of this Tribunal for violation of which this C.P. has been filed has already been complied with. In view of this, the C.P. is disposed of as infructuous. Accordingly, notice on the alleged contemnor(s) is discharged.</p>
	<p>Mr.S.Behera is present on behalf of the respondents.</p>

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)